

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 02, 2016

No. 1547 / Admin. (Services)/2016

Sri **Roop Chandra Ram**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge/ Special Judge, Faizabad vice Sri Mohd. Ali.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Faizabad against the special court created for trying cases under the said Act.

No. 1548 / Admin. (Services)/2016

Sri **Mohd. Ali**, Special Judge/ Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge, Faizabad.

No. 1549 / Admin. (Services)/2016

Sri **Tanvir Ahmad**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge/ Special Judge, Faizabad vice Sri Sonhan Lal Srivastava.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Faizabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1550 / Admin. (Services)/2016

Sri **Sohan Lal Srivastava**, Special Judge/ Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge, Faizabad.

No. 1551 / Admin. (Services)/2016

Sri **Shiva Nand Singh**, Additional District & Sessions Judge, Gorakhpur to be Special Judge, Anti-Corruption (UPSEB), Gorakhpur vice Sri Rakesh Dhar Dubey.

No. 1552 / Admin. (Services)/2016

Sri **Rakesh Dhar Dubey**, Special Judge, Anti-Corruption (UPSEB), Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 1553 / Admin. (Services)/2016

Sri **Sita Ram Verma**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Smt. Neerja Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Gorakhpur against the special court created for trying cases under the said Act.

No. 1554 / Admin. (Services)/2016

Smt. **Neerja Singh**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 1555 / Admin. (Services)/2016

Dr. **Rama Shanker Tripathi**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Ashok Kumar Singh-III.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Gorakhpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1556 / Admin. (Services)/2016

Sri **Ashok Kumar Singh-III**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

BY ORDER OF THE COURT,

Sd/-
(RAJIV SHARMA)
I/c REGISTRAR GENERAL

No. 578 / Admin. (Services)/2016, Dated: Allahabad: November 02, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

7. The Sr. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
12. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (G), High Court, Allahabad.
14. The Deputy Registrar (Budget), High Court, Allahabad.

15. The Deputy Registrar (Admin.), High Court, Allahabad.
16. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
17. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
18. The Section Officer (Admin. C Section), High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(KULDEEP NARAYAN)
ASSISTANT REGISTRAR (SERVICES)**